

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-16910-JK (LD) of 2024
DATED:- 10- 10 - 2024

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 10.10.2024

No:-LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
10.10.24

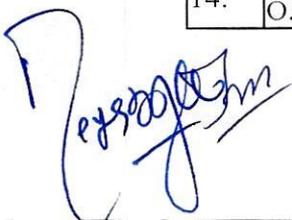
(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No.16910-JK(LD) of 2024 dated 10.10.2024

S.No	Case No.	Titled of the Case	OIC
1.	WP (C) No. 1580/2024	Arshid Hussain Bhat Vs UT of J&K	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
2.	WP(C) No. 1250/2024	Mohammad Iqbal Mir & Ors Vs UT of J&K	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
3.	WP(C) No. 1261/2024	Mudasir Ahmad Wani Vs UT of J&K and Ors	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
4.	WP(C) No. 1262/2024	Muzamil Ahmad Kakroo & Ors VS UT of J&K & ors	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
5.	WP(C) No. 1263/2024	Asiya Farooq Vs UT of J&K and Ors	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
6.	WP(C) No. 1550/2024	Dr. Farhat Abbas Vs UT of J&K and Ors	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
7.	WP(C) No. 1096/2024	Shamim Ahmad Dar Vs UT of J&K and Ors	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
8.	WP(C) No. 1255/2024	Saba Tahir Vs UT of J&K and Ors	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
9.	WP(C) No. 1177/2024	Mukhtar Ahmad Shah & Ors Vs UT of J&K and Ors	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
10.	WP(C) No. 417/2024	Tariq Ahmad Tahir & Ors Vs UT of J&K and Ors	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
11.	WP(C) No. 416/2024	Syed Tariq Ahmad Andrabi & Ors Vs UT of J&K and Ors	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
12.	WP (C) No. 383/2024 CM(901/2024)	Raghav Chandan V/S UT of J&K & Ors	Dr. Tanvi Gupta Under Secretary, Higher Education Department
13.	O.A/673/2024	Arti Pandoh Gupta V/S UT of J&K & Ors	Sh. Sanjay Kumar Tickoo Deputy Secretary, Higher Education Department
14.	O.A/848/2024	Arti Pandoh Gupta V/S	



		UT of J&K & Ors	Sh. Sanjay Kumar Tickoo Deputy Secretary, Higher Education Department
15.	O.A/844/2024	Balwinder Kumar V/S UT of J&K & Ors	Dr. Vandana Gupta, Principal, GDC, Vijaypur
16.	O.A /2024	Dr. Syed Damsaz Ali Andrabi & Ors Vs UT of J&K and Ors.	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
17.	CCPD/56/23	Shahid Hameed Vs Alok Kumar.	Sh. Sanjay Kumar Tickoo Deputy Secretary, Higher Education Department

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Seema Naz